

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, (NORTH-EAST) KARKARDOOMA COURTS,
DELHI.

ORDER

The following postings and transfers are made with immediate effect in official exigency:-

No.	Name of the Official	From	To
1	Sh. Satish Chandra Aggarwal Civil Nazir EC No. 90579	Civil Nazir in the Vacant Court of PO-MACT, North-East District, Karkardooma Courts, Delhi.	District Nazir and Branch Incharge of Nazarat Branch & LAC Branch, North-East District, Karkardooma Courts, Delhi.
2	Sh. Vijay Dutt Tiwan, Civil Nazir, EC No. 90739	Civil Nazir in the Nazarat Branch, North-East District, Karkardooma Courts, Delhi	Civil Nazir in the Vacant Court of PO-MACT, North-East District, Karkardooma Courts, Delhi.
3	Sh. Sanjeev Kumar Gaur, Civil Nazir EC No. 90735	Branch Incharge, Nazarat Branch, North-East District, Karkardooma Courts, Delhi	Civil Nazir in the Nazarat Branch, North-East District, Karkardooma Courts, Delhi.

- Note:- 1. Sh Narender Singh Patwal, SJA/Branch Incharge, is directed to look after the work of CMM Office as Branch In-Charge in addition to the work already assigned to him. The said work is withdrawn from Ms. Neeru Jaggi, SJA with immediate effect. However, Ms Neeru Jaggi, SJA is directed to look after the work of Sh Narender Singh Patwal, SJA/Branch Incharge in his absence/not available.
2. Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against them as per rules.


(PRAVEEN KUMAR)
Principal District & Sessions Judge
North-East District,
Karkardooma Courts, Delhi.

No. 2026-2039 /P&T/Admn./NE/KKD/2023

Dated 20 MAR 2023

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Delhi.
2. The Administrative Officer (Jud.), Admn.-II, II, O/o Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. Ld Administrative Civil Judge, North-east District, KKD, Delhi
4. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
5. The Officers/officers concerned.
6. Dealing Officials, Personal File/Leave/ACR Cell.
7. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
8. R&I Branch North-East District Karkardooma Courts, Delhi for uploading the same.
9. Dealing Official, LAYERS, Tis Hazari, Courts Delhi.
10. PS to the undersigned.


Principal District & Sessions Judge
North-East District,
Karkardooma Courts, Delhi.